

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO : 10

CP NO.(IB)142/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.03.2021 AT
10:30 AM .

NAME OF THE COMPANY : DR. UTTAM JAIN V/S ANAND NIROG DHAM
HOSPITAL PVT. LTD.

SECTION: 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,
MEMBER (J)

COUNSEL FOR PETITIONER :SH. SANCHIT GARGA ALONGWITH SH.
NAMMAN RAJVANSHI, ADVS.

COUNSEL FOR RESPONDENT : SH. ROHAN GUPTA, ADV.

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It has been intimated by the Bar Association of NCLT, Allahabad Bench that the
lawyers are on strike and passed a resolution for abstaining from work today and
therefore, the matter to be adjourned.

In view of the above, put up in the week commencing 28th April, 2021 before the
Regular Court.

Dated : 10.03.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kumud Narayan
(P)